NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	TMA/42/KOB/19 IN (MA/450/IB/2018(CB) REMANDED in CP/689/IB/2017/(C.B.)
SECTION	SEC 43(1) & 66 IBBI.
NAME OF PARTIES	RAVINDRA BELEYUR (ERSTWHILE RP FOR MERCHEM LTD.) V/S MERCHEM LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	MS. SAMYUKTHA
RESPONDENTS ADVOCATE/ PROFESSIONAL	RAVI RAJAGOPALAN, SR RAGHUNATHAN.

16 April 2024

O R D E R

TMA/42/KOB/19 IN (MA/450/IB/2018(CB) REMANDED in CP/689/IB/2017/(C.B.)

Learned Counsel, Mr. T Ravichandran appears on behalf of the Applicant/Erstwhile RP. Learned Counsel, Mr. S R Raghunathan appears on behalf of Respondents.

Both sides seek an adjournment. Considering their request, list this matter for further consideration on **14.06.2024.**

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)